

be held to discuss, among others, the terrorists' activities, inter-state crimes etc

US Aid for Drought

2891 SHRI SWAMI PRASAD SINGH Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether during recent visit of Prime Minister to U S A , India has been assured of substantial sum as grant/aid to fight the drought, and

(b) if so, the details of such aid and areas where this aid is to be utilised?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K NATWAR SINGH) (a) The US Government offered a package of assistance for drought relief

(b) The details of the offer are being discussed between the two Governments and may include advance drawal of committed funds, supplies under their Export Enhancement Programme and grants under the US Agricultural Adjustment Act The areas where the aid is to be utilised, when actually availed of, is yet to be finalised

Issue of Non-Bailable Warrants by Delhi Police Officials

2892 PROF MADHU DANAVATE Will the Minister of HOME AFFAIRS be pleased to state

(a) whether recently any non-bailable warrants were issued by Delhi Police Officials against certain persons who expired immediately after receiving the warrant,

(b) if so, the details thereof, and

(c) whether the action of the Delhi Police Officials was in tune with the judicial powers?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P CHIDAMBARAM) (a) to (c) There was a land-lord-tenant dispute between Smt Gian Devi (Land-lord) and Shri P G Krishnan (Tenant) in respect of premises 7/22 Roop Nagar The non-bailable warrant was issued by the court and not by the police authorities, to ensure presence of the second party in the court A Constable from the Police Station Roshan Ara went to serve the warrant and met Shri Krishnan in the evening of the 18th August, 1987 Shri Krishnan told the Constable that he would come to the Police Station next morning and the Constable returned without executing the non-bailable warrant However, Shri Krishnan suffered a heart attack on the night of 18/19 August, 1987 and died the same night

Parity for Indian Forest Service Officers with Indian Police Service

2893 SHRI MANORANJAN BHAKTA Will the PRIME MINISTER be pleased to state

(a) whether Government have accepted in toto the Fourth Pay Commission's recommendations on the pay scales of the Indian Police Service and the Indian Forest Service and if not, the reasons therefor

(b) whether the Government have received any representation from the Indian Forest Service Officers Association on the parity of their pay-scales with the pay-scales given to the IPS personnel, and

(c) if so, Governments' decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P CHIDAMBARAM) (a) No, Sir The scales of pay recommended by the Fourth Pay Commission for the Indian Police Service and the Indian Forest Service have